

New Rates of D. M. S. Milk

2137. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Governing body of the Delhi Milk Scheme met on the 2nd September, 1965 to formulate new rates for standardized, toned and double-toned milk; and

(b) if so, the rates fixed?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) The matter has been postponed for consideration at the next meeting of the Governing Body.

11 hrs.

RE: CALLING ATTENTION NOTICE

**ATTACK ON AIR INDIA OFFICE AT
JAKARTA**

Mr. Speaker: We shall now take up the calling attention notice by Shri P. C. Borooah and others regarding the reported attack on the Air India Office at Jakarta on 13-9-65.

The Minister of External Affairs (Shri Swaran Singh): I would make a request that I may be permitted to make a statement tomorrow, for I have not got any official information about it. I would like to make an authentic statement.

Mr. Speaker: All right. We will take it up tomorrow.

11.02 hrs.

PAPERS LAID ON THE TABLE

KERALA HILLMEN RULES

The Minister of Food and Agriculture (Shri C. Subramaniam): I beg to lay on the Table a copy of Notification No. SRO 265/64 published in Kerala Gazette dated the 1st Sep-

tember 1964, containing the Kerala Hillmen Rules 1964, under sec. 77 of the Kerala Forest Act, 1961, read with cl. (c) (iv) of the Proclamation dated the 24th March 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4839/65].

**MERCHANT SHIPPING (PREVENTION OF
COLLISIONS AT SEA) AMENDMENT
REGULATIONS**

The Minister of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of Merchant Shipping (Prevention of Collisions at Sea) Amendment Regulations, 1965, published in Notification No. GSR 1169 dated the 21st August 1965, under sub-section (3) of sec. 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-4840/65].

**MADHYA PRADESH RICE PROCUREMENT
(LEVY) AMENDMENT ORDER**

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy of the Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1965, published in Notification No. GSR 1282 dated the 4th September 1965 under sub-section (6) of section 3 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-4841/65].

**PART I OF NINTH ANNUAL REPORT OF
THE REGISTRAR OF NEWSPAPERS FOR
INDIA**

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): On behalf of Shri C. R. Pattabhi Raman, I beg to lay on the Table a copy of Part I of the Ninth Annual Report of the Registrar of Newspapers for India entitled "Press in India, 1965". [Placed in Library. See No. LT-4842/65].